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Title: Introduction of the Constitution (Amendment) Bill, 2009 (Insertion of new Article 371J).

SHRI INDER SINGH NAMDHARI (CHATRA): Madam, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI INDER SINGH NAMDHARI : Madam, I introduce the Bill.

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